

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 9**

**IA(IBC)/1524(CH)2024**

**in**

**CP(IB) No.80/Chd/Chd/2021**

**(Admitted)**

**IN THE MATTER OF:-**

Kudos Chemie Ltd.

...Petitioner

Versus

Rahul Sales Ltd.

...Respondent

**Under Section: 9 and 60(5), IBC 2016**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 23.07.2024.

Sd/-  
Court Officer

Tanvi  
18.07.2024